

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 221 of 2012 &
I.A. No. 363 of 2012**

Dated : 25th April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Chemfab Alkalis Ltd. ... Appellant(s)

Versus

Joint Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. K.V. Mohan

**Counsel for the Respondent(s): Mr. V.G. Pragasam
Mr. S. Prabu Ramasubramanian
for R.2**

ORDER

Rejoinder is being filed today for the Written Submissions filed by the Commission.

The learned counsel for the Appellant seeks some time for making submissions in the main Appeal.

Post the matter for hearing on **02.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt